

ORDER SHEET

O.A / MA / RA / CP NO. 1060/02 OF 20Applicant/s B. B. BanikRespdts. U. O. I. 8081Advocate for Applicant/s S. K. C. SmithAdvocate for Respondent/s S. Ravi Ranjan
S. Satish Chaturvedi

Notes of the Registry	Orders of the Tribunal	Sheet No. 16
O.A. is admitted on 21.10.2003. Notices on behalf of respondent 1 to 3 served through S. K. P. Singh and notice on behalf of respondent 4 served through Sri Satish Chaturvedi on 16.9.2002. It is presumed that notice on behalf of respondent 1 to 4 served upon respondents. Counter and rejoinder exchanged on behalf of respondent 1 to 3. No counter filed on behalf of respondent 4. Now Sri Ravi Ranjan has filed vakalatnams on behalf of respondent 1 to 3. No misc. appl. is pending. Submitted for order	15-5-09 Honble Mr. Justice A.K. Yog, J.M., Honble Mrs. Mangubika Kantam, A.M. Admit (if not already admitted). No further time is allowed for exchanging the pleadings. List for hearing before appropriate Bench on 11-8-09. M. Kantam A.M., J.M., 29-6-09 Honble Mr. Justice A.K. Yog, J.M., Honble Mrs. Mangubika Kantam, A.M. Adm List served. Now appears to pass this O.A. Sri Ravi Ranjan, Advocate appearing for the respondents. O.A. is dismissed in default and for non prosecution. M. Kantam A.M., J.M.,	

Contd. On Sheet No. _____